

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.72/BB/17	-	Admission	Rule 6 of IB	Next Radio Ltd Vs JustAdzl nformedia Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
37	T.L. JEELAN BASHA 8147639107	Petitioner	T.L. Jeelan Basha

ORDER

Counsel for petitioner is present. Counsel for petitioner reported he has complied the objections. He has filed memo .He is directed to file posted information about the service of notice . List it on 14//09/2017.


MEMBER(J)


MEMBER(T)